

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 57 of 2020

IN THE MATTER OF:

Anchor Lines Pvt. Ltd.

....Appellant

Vs.

Registrar of Companies & Anr.

....Respondents

Present:

For Appellant: Nemo

For Respondents: Nemo

O R D E R

28.02.2020: The appeal appears to have been preferred after delay of 493 days in respect whereof condonation is sought.

Since there is no appearance on behalf of Appellant, its appearance be awaited.

Post this Appeal 'For Admission (Fresh Case)' on **01st April, 2020**.

[Justice Bansi Lal Bhat]
Member (Judicial)

[V. P. Singh]
Member (Technical)

[Alok Srivastava]
Member (Technical)

sa/nn